

①

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Stamp No. 698/92

Noted:-

Rajesh

27/8/92

Per Tribunal

fixed for A.H.D.R. no 25/9/92

27/8/92
Deputy Registrar

Dated: 25-9-92

Mr. V.M. Bendre for Mr.
K.M. Notaney, Counsel for the
applicant.

Bored holder of Shri Notaney
prays that his application may be
dismissed as withdrawn, with
liberty to file a fresh application.
Prayer is allowed. Application is
dismissed as withdrawn.

CM. Y. Priolkar)
M(A)

(S. K. Dharon)
VC

25/9/92
order/Judgment despatched
to Applicant/Respondent(s)
on 10/10/92

12/10/92